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Title: Regarding reported derogatory remarks made against Indian Constitutional Authorities by Sri Lankan Government posted on its official website.

DR. M. THAMBIDURAI (KARUR): Madam, in its official website, the Ministry of Defence and Urban Development, the Government of Sri Lanka has depicted the constitutional authorities, the Prime Minister of India and the Chief Minister of Tamil Nadu in a highly derogatory and disrespectful manner. This is highly objectionable, and it is completely unacceptable to us.

Madam, you know very well that our hon. Chief Minister of Tamil Nadu has written so many letters to the hon. Prime Minister of India for taking necessary action against the harassment caused by the Sri Lankan Government to our Tamil Nadu fishermen. She has raised it many times, and she has also raised the issue of Kachchatheevu. She has also given the solution that only by getting back Kachchatheevu can this problem be solved. But the Sri Lankan Government has taken it very lightly and has behaved in a very undignified and objectionable manner.

Madam, I want to know the stand of the Government. I am asking this because the NDA Government promised during the election time that they are going to solve the Sri Lankan problem and Tamil Nadu fishermen problem. Even when the External Affairs Minister, Shrimati Sushma Swaraj, came to Tamil Nadu, she assured the Rameshwaram fishermen that she was going to solve the problem. Has she solved the problem? I want to know this from this Government.

Madam, I want to make one point clear. We are Indians, and 37 Members of Parliament come from Tamil Nadu. We feel that we are Indians, but I do not know whether this NDA Government feels that we are Indians. We are suspecting this here from the manner in which they are doing this. They are supporting the Sri Lankan Sinhalese people more. This is a shame for us because when we are facing Tamil Nadu fishermen problem and when our Chief Minister is writing on the issue, they are taking it lightly and they are not coming forward with a solution for it. Further, they have still not condemned the matter appeared on the website in which this has come. It is the pride and prestige of our Tamil people. When Tamil people and so many other regional people are here and when we feel that India is one, we have to respect the feelings of regional people. What action has the NDA Government taken when Sri Lanka has used these derogatory words in the official website? Therefore, I am requesting that the NDA Government to give some kind of a statement on this issue. Till now, they have not given it. Most of the people in Tamil Nadu are agitating. It is unfortunate as to what this Government is doing, and all that they have said during the election time is not being fulfilled.

Therefore, I am requesting the Government to give a statement now itself objecting to the comments of Sri Lanka in their official website. I am saying this because the Sri Lankan population is 2.5 crore, and Tamil population is 7.5 crore. Does this Government want to have a soft corner for Sri Lanka and support them? Do they not want to give any attention to the feelings of 7.5 crore Tamil Nadu people? Hence, our Madam is writing letters. She is a lady, and Madam, you are also a lady. ...(*Interruptions*) When she is writing a letter to the Prime Minister, the Sri Lankan Government and Defence Department is saying that they are love letters that they are writing. Is this the way how this Government should behave? ...(*Interruptions*) Therefore, I am requesting the Government to come forward with a clear statement on this issue. ...(*Interruptions*)

**12.08 hrs**

*At this stage, Shri A. Anwhar Raajhaa and some other hon. Members came and stood on the floor near the Table.*

HON. SPEAKER: The House stands adjourned to meet again at 1230 hours.

...(*Interruptions*)

**12.09 hrs**

*The Lok Sabha then adjourned till Thirty-Minutes past Twelve of the Clock.*

**12.30 hrs**

*The Lok Sabha re-assembled at Thirty Minutes past Twelve of the Clock.*

(Hon. Speaker *in the Chair*)

**12.30 ¼ hrs**

*At this stage, Shri C. Gopalakrishnan and some other hon. Members came and stood on the floor near the Table.*

...(*Interruptions*)

HON. SPEAKER: Please go back to your seats. The Minister is going to respond. Please go back to your seats.

...(*Interruptions*)

माननीय अध्यक्ष: मंत्री जी कुछ कहना चाहते हैं। Please go back to your seats; the Minister will respond now.

...(Interruptions)

HON. SPEAKER: The Minister wants to say something. Do you not want to hear him?

...(Interruptions)

HON. SPEAKER: You do not want to hear him! Please go back to your seats.

...(Interruptions)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, we are being kept in the dark about the business of the House. ...(Interruptions)

माननीय अध्यक्ष: सब कुछ है, बिजनेस भी है।

...(व्यवधान)

DR. M. THAMBIDURAI : Madam, I have raised this issue. My demand is that the Government should make a statement in this regard. Also, on behalf of the AIADMK Party, I demand that a strong, unanimous resolution must be passed in the House condemning the attitude of the Sri Lankan Government so that it does not repeat such things in future. This is my demand. Let the Government give an assurance that a resolution condemning the attitude of Sri Lankan Government will be passed in the House. ...(Interruptions)

MADAM SPEAKER: Please go back to your seats.

...(Interruptions)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Please sit down....(Interruptions)

**12.31 hrs**

*At this stage, Shri A. Anwhar Raajhaa and some other hon. Members*

*went back to their seats.*

...(Interruptions)

SHRI M. VENKAIAH NAIDU: Madam Speaker, the matter raised by hon. Members from Tamil Nadu and other parts of the country is a very serious matter. The Government of India is also deeply concerned over what has happened. I will convey the feelings of hon. Members to the Minister of External Affairs so that the Minister can take further action in this regard. Matters concerning diplomatic relations in relation to other countries are dealt with in a particular manner. At the same time, what has happened on the website is totally unacceptable and condemnable. There is no hesitation in condemning it also. However, on what needs to be done further, I will convey the feelings of hon. Members to the Minister of External Affairs. ...(Interruptions)

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**12.33 hrs**

*At this stage, Shri C. Gopalakrishnan and some other hon. Members came*

*and stood on the floor near the Table.*

...(Interruptions)

DR. M. THAMBIDURAI : Madam, I want a resolution to be passed. ...(Interruptions)

HON. SPEAKER: What action you want now, I do not understand.

...(Interruptions)

HON. SPEAKER: The Minister has said whatever he wanted to say.

...(Interruptions)

HON. SPEAKER: Hon. Member, Shri A.P. Jithender Reddy also wants to say something.

...(Interruptions)

HON. SPEAKER: How can it be like that?

...(Interruptions)

माननीय अध्यक्ष: आप अपनी-अपनी सीट्स पर वापस जाएं।

...(Interruptions)

SHRI KADIYAM SRIHARI (WARANGAL): Madam Speaker, this is with regard to bifurcation of Andhra Pradesh High Court. Thousands of advocates are on an agitation. ...(Interruptions)

HON. SPEAKER: The Minister has condemned it; the House has condemned it.

...(Interruptions)

माननीय अध्यक्ष: ऐसा नहीं होता है।

...(व्यवधान)

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): After 14 years of vigorous Tapasya and fight by our Leader Shri Chandra Shekhar Rao, the Parliament had enacted the Andhra Pradesh Re-organisation Act, 2014 paving the way for the bifurcation of the State of Andhra Pradesh and creation of two separate States namely, Telangana and Seemandhra. Now, two States have come into existence on 2<sup>nd</sup> June, 2014. ...(Interruptions)

Madam, with the formation of the State, two separate High Courts should be in place as was done in the case of Jharkhand, Chattisgarh and Uttaranchal. We are pleading for this constitutional right. Our Chief Minister has written to the Prime Minister and to the Law Minister. He also spoke with the Law Minister but no action has been taken. ...(Interruptions)

Madam, the Polavaram issue was not so important. But it was given priority and in the first cabinet meeting, they have decided for an ordinance. Why is there a denial of justice to the State of Telangana? ...(Interruptions)

I would like to quote an example. Today, the Judges in the High Court are 36 in numbers. The Judges who are from Seemandhra are 28 and only 8 people are from Telangana. The Registrar General is also from Seemandhra. Almost 80 per cent of the staff in the High Court are from the region of Seemandhra. ...(Interruptions)

HON. SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.37 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

DR. M. THAMBIDURAI : Madam, in the morning I raised the issue. The External Affairs Minister is here.

HON. SPEAKER: Yes, the Minister is here.

DR. M. THAMBIDURAI : Madam, the official website of the Ministry of Defence and Urban Development, Government of Sri Lanka has promptly posted just under its banner a link of article: "How Meaningful are Jayalalitha's love letters to Narendra Modi." It has come in that. What I would request you is to immediately direct the Minister of External Affairs to summon the Sri Lankan High Commissioner and clearly express India's displeasure at the manner in which the article was posted on the official website of the Ministry of Defence and Urban Development. The Government of Sri Lanka must not repeat such things. This is a very condemnable act. Even I would request you to pass a Resolution in this House. It is appropriate if a Resolution of that kind is brought here. It is a question of our country's pride. How can the Sri Lankan Government interfere in our sovereignty by raising an issue of our Constitutional authorities writing letters? How can the official website of the Ministry of Defence and Urban Development of the Government of Sri Lanka can do so? They must not belittle our country. It is a question of our country's pride and especially of our women. Our External Affairs Minister is a woman; hon. Speaker is a woman; and it is a question of Indian women. When we are writing letters, the Sri Lankan Government are treating them as love letters. Is it a way to treat? It is a condemnable thing. They have to respect us. They are only two and a half crore people. We are 120 crore Indians. They have to respect the feelings of this country. They must not take us for granted because they want support from us.

विदेश मंत्री तथा प्रवासी भारतीय कार्य मंत्री (श्रीमती सुषमा स्वराज) : अध्यक्ष जी, अभी-अभी जो विषय तंबिदुरै जी ने सदन में उठाया है, यही विषय आज राज्य सभा में भी उठा था, क्योंकि मेरा

ध्यानाकर्षण पूस्ताव इराक के बारे में वहां लगा था। संयोग से मैं वहां बैठी थी। शून्य पृष्ठ में यह विषय उठा और मैंने तुरंत उठकर प्रतिक्रिया दी। तंबिदुरै जी ने कहा कि आप सरकार को डायरेक्ट करें, मैं उन्हें आश्चर्य करना चाहूंगी कि आपके डायरेक्शन की आवश्यकता ही नहीं पड़ेगी। सरकार की तरफ से उतर देने के लिए मैं स्वयं चलकर आई हूँ और जो भावनाएं आपने व्यक्त की हैं, उन भावनाओं से अपने आपको संबद्ध करते हुए मैं कहना चाहती हूँ कि हम कठोर से कठोर शब्दों में इसकी निंदा करते हैं। हम श्रीलंका के हाई कमिश्नर को बुलाएंगे और आपकी तथा सरकार की भावना से उन्हें अलग कराएंगे।

DR. M. THAMBIDURAI : What about the release of fishermen?

श्रीमती सुषमा स्वराज : आप इस विषय को अलग से उठाइएगा। आप किसी भी तरह का नोटिस दे दीजिएगा, मैं उस बारे में भी बोलूंगी। That is a separate issue.

HON. SPEAKER: Shri Jithender Reddyji

...(Interruptions)

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Madam, I am on a point of order. ...(Interruptions)

माननीय अध्यक्ष : यह कोई प्वायंट आफ आर्डर की बात नहीं है।